

starvation has appeared before farmers due to the destruction of Rabi crop. The land revenue, the irrigation tax, the co-operative loan and the loans of other bank are being collected as usual and at some places even the operative have been resorted to.

I request the Central Government to give directions to the State Government of Uttar Pradesh to waive the recovery of land revenue and irrigation taxes and to postpone the loans of co-operative Bank in respect of farmers affected by hailstorms.

A special arrangement for the supply of drinking water for these areas should be made by Government of India.

[English]

(iv) Need to provide Assistance to the Farmers affected by drought in Maharashtra

**SHRI BALASAHEB VIKHE PATIL** (Kopargaon): Government should take urgent steps to give relief to the farmers of drought prone areas of Maharashtra. Government of India had announced in 1972 facilities to drought affected eligible farmers. An eligible farmer cannot be compared to a defaulter farmer. Maharashtra has been facing drought continuously for the last so many years. During the last 15 years, some parts have been affected by drought for nine years, some areas for ten years. It is therefore, necessary that the Government do something for drought prone areas of Maharashtra.

(v) Need to open Navodaya Vidyalaya in Bhargain or Alliganj in Etah district of Uttar Pradesh

**SHRI MOHD. MAHFOOZ ALI KHAN** (Etah): The new education policy of the Government envisages opening of Navodaya Vidyalayas in every district of the country with the objective of providing an opportunity to the children coming from the poor and weaker sections of society to develop their talents.

Bhargain, a most backward area in

Tehsil Patiali District Etah with 25000 population mostly consisting of minority and scheduled caste community, is having no Government school worth the name within 5 kms. Only a temporary school upto 7th standard exists there. Similarly, Aliganj, another backward area which is a town area and a Tehsil and block headquarters is having no Government school. Only some private schools/college exist. These areas are completely neglected in educational facilities.

Needless to emphasis that because of utter lack of proper educational facilities in these backward areas, the younger generation is developing criminal tendencies and there is greater need to check the budding citizens of tomorrow from this path to make them good and useful citizens by imparting good education at the early age.

For opening of Navodaya Vidyalaya 30 acres of Gram Samaj land and a building temporarily for two years till the vidyalaya building comes up can be made available. Such facilities can also be provided on New Aliganj-Mainpuri road before village Daudganj and between Aliganj-Kuravali road in Sadhera village.

I would request the Government to open a Navodaya Vidyalaya at either of the places mentioned above to bring the children in the mainstream of national progress.

(vi) Need to enlarge the Activities of Repatriates Cooperative Finance and Development Bank

**DR. A. KALANIDHI** (Madras Central) The Repatriates Cooperative Finance and Development Bank Ltd. is a Government of India enterprise established in 1969 and having jurisdiction over the southern states viz., Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and the Union Territory of Pondicherry. The main object of the Bank is rehabilitation of repatriates returning from Sri Lanka, Burma, Vietnam, etc. To achieve the above object, the Bank has evolved various schemes like grant of direct and indirect loans to repatriates and Employment Schemes. As the function of the Bank is to assist the repatriates there should not be any restrictions for the grant